

to the conclusion that RRBs have catered successfully to the credit needs of their target group in the rural areas and has suggested that these banks should be retained as independent entities.

Government have decided that Regional Rural Banks should continue to function as a separate credit window for the rural poor. Follow up action on recommendations of the Working Group relating to management structure, refinance facilities and improving of viability has also been initiated.

SHRI BALWANT SINGH RAMOO-WALIA : In the statement laid on the Table of the House, the Minister has admitted, as in the previous questions which were put by my worthy colleagues, that there are lapses and there are complaints and solid proofs of officers in the Gramin Banks asking for bribery while disbursing loans to the poor and weaker sections. My simple question to the Minister is : how many cases were detected, how many employees were punished and what type of punishment was given ?

SHRI JANARDHANA POOJARY : The question does not specify for which act action has to be taken. But we have taken action so far as the bribery is concerned. The exact figure is not available. For the benefit of the House I am to state that whenever these people are living beyond their means, we have raided their houses. We have taken action. Now, so far as the frauds-are concerned, which includes this type of acts also, I have got the figure, and if the hon. member requires that figure, I am prepared to supply. The figures that you require are not available with me and I shall supply these to you.

the PRIME MINISTER be pleased to state the number of new licences issued for electronic units in Kerala during 1986 ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN) : During the year 1986, 5 Industrial Licences, 3 Letters of Intent and 10 registrations have been issued to various electronics units in Kerala

Restoration of commuted value of pension

*108. SHRI NARAYAN CHOU-
BEY :
CHOWDHRY AKHTAR
HASAN :

Will the PRIME MINISTER be pleased to state :

(a) whether the Government have accepted the decision of the Supreme Court in regard to the restoration of commuted value of pension;

(b) if so, when it is likely to be implemented; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) to (c) I am glad to inform the House that the Government have decided to implement the judgement of the Supreme Court. Orders will be issued shortly.

Vehicular pollution

*110. DR. G. S. RAJHANS : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether there are any plans to

WRITTEN ANSWERS TO QUESTIONS

[English]

Licences issued to electronic units in Kerala

*104. SHRI K. MOHANDAS : Will

instal smoke analysers throughout the country to check increasing air pollution;

(b) whether the increase in number of vehicles using mobil oil with petrol is responsible for air pollution; and

(c) if so, the steps proposed to be taken to control such air pollution ?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI BHAJAN LAL) : (a) No, Sir; however, smoke analysers have been installed in some of the metropolitan cities.

(b) Yes, Sir; it is one of the causes of air pollution.

(c) The steps taken include the following :

- (i) Emission standards for different categories of vehicles have been prescribed;
- (ii) The State Governments have been advised to enforce the standards under the Motor Vehicles Act; and
- (iii) Campaigns have been launched for public awareness.

Use of animals for smuggling on Indo-Pak border

*112. SHRI MANIK REDDY :

SHRI M. RAGHUMA REDDY :

Will the Minister of FINANCE be pleased to state :

(a) whether large scale smuggling activities on Indo-Pak border by using four legged couriers are still continuing;

(b) if so, the details thereof; and

(c) the steps taken to check such activities ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) The Indo-Pak border continues to be vulnerable to smuggling activities. Intelligence reports received confirm the usage of animals as couriers for smuggling. However, the reports received by the Government and the seizures made do not indicate that this modus operandi is used for large scale smuggling across the border.

The total value of contraband goods seized on the Indo-Pak border during the last three years are furnished below :

Year	Value of seizures (Rs. in crores)
1984	5.60
1985	15.60
1986	25.00

(c) The anti-smuggling drive on the Indo-Pak border has been intensified. The enforcement agencies deployed in the region have been strengthened in terms of man-power and equipment. Close co-ordination is maintained with the concerned Central and State Government authorities for taking appropriate remedial measures.

Bank frauds

*113. SHRI THAMPAM THOMAS : Will the Minister of FINANCE be pleased to state :

(a) the number of bank fraud cases detected during 1986; and

(b) the amount involved in such bank frauds ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) According to the Reserve Bank of